

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SUMITOMO CONSTRUCTION MACHINERY INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	SUMITOMO CONSTRUCTION MACHINERY INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	27/08/2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Chennai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29240TN2008PTC069052
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	44/38, Veerabadran Street, 1st Floor, Nungambakkam, Chennai – 600034
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th September, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: Flat B7, G.R.Flats, Anbu Nagar First Street, Valasarvakkam, Chennai – 600087 Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	30 th October, 2020

Notice is hereby given that the Sumitomo Construction Machinery India Private Limited has commenced voluntary liquidation on 30th September, 2020.

The stakeholders of Sumitomo Construction Machinery India Private Limited are hereby called upon to submit a proof of their claims, on or before 30th October, 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


CHITRA SRINIVAS

INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734

Date: 5th October, 2020
Place: Chennai


Chitra Srinivas
Name and signature of the Liquidator